

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF YOUTH AFFAIRS)

RAJYA SABHA

UNSTARRED QUESTION NO-954

TO BE ANSWERED ON 27/07/2023

YOUTH HOSTEL SCHEME

954. DR. FAUZIA KHAN

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to State:-

- (a) whether there is a plan to create more youth hostels in cities across the country;
- (b) whether the existing hostels have provisions for women's menstrual hygiene, easy access to products and safe mechanisms for disposal;
- (c) the details of usage of the hostels in the past year;
- (d) whether sanitation workers have been employed in these hostels and the details of their payment;
- (e) whether the hostels have separate arrangements or accommodations for the differently abled youth along with the details thereof; and
- (f) whether assessment of buildings for accommodations for the differently abled are done on a regular basis along with the details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)

- a. Youth Hostel is part of Rashtriya Yuva Sashaktikaran Karyakram (RYSK) Scheme. At present, there is one Youth Hostel at Kota under construction.
- b. Youth Hostels are looked after by Manager and Warden, who is wife/lady kin of Manager appointed by the Central Government. Youth Hostels have been constructed keeping in view the following guiding factors meant for planning the Hostel building :
 - i. Separate Toilet for men and women. The toilet room is centrally located having direct access from all the lady dormitories.
 - ii. Separate Dormitories for men and women of 8 to 10 beds and/or one or two with 4 to 6 beds.
 - iii. Two Leader's Room (one for gents and one for ladies).
- c. Youth Hostels are built to promote youth travel and to enable the young people experience the rich cultural heritage of the country. They provide good accommodation for the youth at reasonable rates.
- d. The employment and removal of staff of the hostel is the responsibility of the Hostel Management Committee chaired by Secretary looking after Youth Affairs (in State/UT

Govt.)/Deputy Commissioner/District Magistrate which employs minimum essential staff based on the pattern suiting to the convenience, requirement and resources of the Hostel.

- e. As per provision of the scheme, the design of the Youth Hostels may be disabled friendly.
- f. The day to day management of the Youth Hostels is responsibility of the Hostel Management Committee chaired by Secretary looking after Youth Affairs (in State/UT Govt.)/Deputy Commissioner/District Magistrate which takes necessary steps/measures for betterment of the Youth Hostels from time to time.
